## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

241(16

PETITION NUMBER

: TP 92/17

NAME OF THE PETITIONER (S)

: KANHIYA SINGH

NAME OF THE RESPONDENT (S)

: RITEROUTE DISTRIBUTION PYTE LID

**UNDER SECTION** 

: 433(e),(f)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for both sides. Both sides called. Absent.

Registry is directed to issue notices to both sides.

Posted to 22.03.2017.

MEMBER (J)

MEMBER (T)